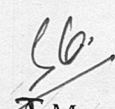
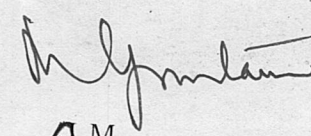


## ORDER SHEET

O.A / MA / RA / CP NO. 409 OF 2002Applicant/s K. K. Sharma Respdts. V. V. R. RamAdvocate for Applicant/s S. K. Dey  
S. K. Mishra Advocate for Respondent/s K. P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<p><b>31.01.2011</b>  <b>Hon. Mrs. Manjulika Gautam, A.M.</b>  <b>Hon'ble Mr. Sanjeev Kaushik, J.M.</b></p> <p>Shri S.K. Mishra, learned counsel for the applicant stated that the OA has become infructuous as the relief has already been granted to the applicant.</p> <p>Shri K.P. Singh, learned counsel for the respondents has sent illness slip.</p> <p>Accordingly the OA is dismissed as infructuous.</p> <p>  A.M.</p> <p>  A.M.</p> <p>RKM/</p>	
		Contd. On Sheet No. _____